

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/190/2016  
NAME OF THE PETITIONER(S) : B. Nanda kumar  
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL)                     | DESIGNATION             | SIGNATURE        |
|-------|---------------------------------------|-------------------------|------------------|
|       |                                       | REPRESENTATION BY WHOM  |                  |
| 1.    | B. Sarath babu<br>for Rajasekhar V.K. | Counsel For Petitioner. | B. Sarath        |
| 2.    | K. Nithyanandhan<br>for Shreeganesh   | Counsel for Respondent  | K. Nithyanandhan |

**ORDER**

Representing counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today due to illness. He prayed for time to make submissions. Counsel for respondents present. Time is enlarged at request. Put up on 23.01.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

- sel -  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc